

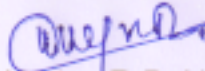
M/s Indo-Swift Laboratories Ltd.

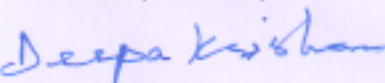
...Petitioners

Present: None.

The instant application is filed by Shri Yash Pal Sabharwal stating that certain Fixed Deposits have matured but the payment has not been disbursed. The prayer is made on the grounds of hardship. This be registered as Misc. Application and the office seems to have registered as RT in the main case which is not the right procedure. Designated Registrar would make compliance.

The report be called from the Registrar of Companies, Punjab & Chandigarh by sending a copy of the aforesaid application ^{by} for 23.09.2016. Notice of hearing of the application be sent to Shri Yash Pal Sabharwal by speed post for the said date. Designated Registrar will also make a report with regard to the applications earlier received in the office of NCLT Bench, Chandigarh as to what action was taken on those applications.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 07, 2016

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